

ITEM NO.52
(PART-HEARD)

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4815/2019

ANUPAL SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH,
THROUGH PRINCIPAL SECRETARY PERSONNEL
DEPARTMENT & ORS.

Respondent(s)

([AT 2:00 P.M.]

IA No. 113983/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 147198/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 143235/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 57316/2018 - CLARIFICATION/DIRECTION
IA No. 4363/2018 - CLARIFICATION/DIRECTION
IA No. 138591/2017 - CLARIFICATION/DIRECTION
IA No. 108969/2019 - INTERVENTION/IMPLEADMENT
IA No. 81234/2019 - INTERVENTION/IMPLEADMENT
IA No. 110098/2019 - INTERVENTION/IMPLEADMENT
IA No. 50067/2017 - MODIFICATION OF COURT ORDER
IA No. 5248/2018 - SEEKING AN APPOINTMENT)

WITH

C.A. No. 4817/2019 (III-A)

C.A. No. 4816/2019 (III-A)

C.A. No. 4819/2019 (III-A)
(IA No. 111331/2017 - APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 4818/2019 (III-A)

C.A. No. 4821/2019 (III-A)

C.A. No. 4820/2019 (III-A)

C.A. No. 4830/2019 (III-A)

C.A. No. 4829/2019 (III-A)

C.A. No. 4833/2019 (III-A)

C.A. No. 4825/2019 (III-A)

C.A. No. 4827/2019 (III-A)

C.A. No. 4834/2019 (III-A)

C.A. No. 4828/2019 (III-A)

C.A. No. 4824/2019 (III-A)

C.A. No. 4835/2019 (III-A)

C.A. No. 4822-4823/2019 (III-A)

C.A. No. 4836/2019 (III-A)

C.A. No. 4826/2019 (III-A)

C.A. No. 4832/2019 (III-A)

C.A. No. 4831/2019 (III-A)

Date : 16-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

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Mr. Balraj Dewan, AOR

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Mr. Bipin Bihari Singh, AOR

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Mr. Abhishek Singh, Adv.
Mr. Krishna Kumar Yadav, Adv.
Ms. Khushbu Vinodray Malkan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard the arguments advanced by Mr. K. Parameshwar, Mr. Anil Nauriya and Mr. Dinesh Kr. Tiwary, learned counsel appearing for the applicants-respondents.

We have heard the reply submission of Mr. P.S. Patwalia, learned senior counsel, in-part.

For continuation of arguments, list the matter tomorrow i.e. 17.09.2019 at 03:30 p.m. as part-heard.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER